

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

(Chief Justice Secretariat)

ORDER

No.: 530 of 2024/Psy

Dated: 07.05.2024

Subject:- Transfer and Postings of newly appointed Junior Assistants in the Subordinate Courts of UT of Ladakh.

Consequent upon the selection of 15 Junior Assistants in the Subordinate Courts of UT of Ladakh vide High Court Order No. 480 of 2024/Psy dated 24.04.2024, following transfer and postings in the interest of administration is hereby ordered:

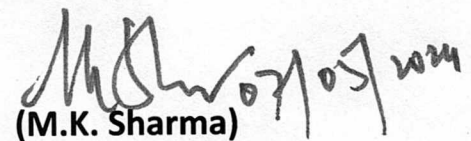
1. Ms. Rigzen Dolkar, D/o Tashi Standan, R/o Liker Aurachy House, Leh-194101, who has been appointed as Junior Assistant in the Pay level-4 (25500-81100) is posted as Copyist in the Court of Chief Judicial Magistrate, Leh against the available vacancy.
2. Ms. Zarena Batool, D/o Towhir Hussain, R/o Tumail, Kargil-194103 who has been appointed as Junior Assistant in the Pay level-4 (25500-81100) is posted as Civil Clerk in the Court of Special Mobile Magistrate Court (Sub Judge Level), Kargil against the available vacancy.
3. Sh. Mohammad Ali, S/o Zakir Hussain, R/o Baroo Tsoq, Kargil-194105, who has been appointed as Junior Assistant in the Pay level-4 (25500-81100) is posted as Civil Clerk in the Court of Munsiff, Sankoo against the available vacancy.
4. Ms. Rinchen Dolker, D/o Tsewang Tharchin R/o Skurbuchan Block Khaltsi, Leh-194106 who has been appointed as Junior Assistant in the Pay level-4 (25500-81100) is posted as Criminal Clerk in the Court of Additional Special Mobile Magistrate Court (Munsiff Level), Khalsti against the available vacancy.
5. Ms. Neema Angmo, D/o Tsering Angchok R/o Srango Pa Skurbuchan, Block Khaltsi, Leh-194106 who has been appointed as Junior Assistant in the Pay level-4 (25500-81100) is posted as Copyist in the Court of Additional Special Mobile Magistrate Court (Munsiff Level), Khalsti against the available vacancy.
6. Sh. Ishtiyah Ahmad, S/o Abdul Wahid, R/o Shan Saboo, Leh-194101 who has been appointed as Junior Assistant in the Pay level-4 (25500-81100) is posted as Judicial Clerk in the office of District Magistrate, Leh against the available vacancy.
7. Ms. Disket Dolkar, D/o Tsewang Rabdul R/o Skidsherak Zanskar, Kargil-194302 who has been appointed as Junior Assistant in the Pay level-4 (25500-81100) is posted as Criminal Clerk in the Court of Munsiff, Zanskar against the available vacancy.
8. Sh. Abdul Gaffar Khan, S/o Mohd Ali Khan R/o Village Ufti-Pipiting PO Padum Zanskar District Kargil-194302 who has been appointed as Junior Assistant in the Pay level-4 (25500-81100) is posted as Criminal Clerk in the Court of Munsiff, Sankoo vice Sh. Balwinder Kumar.
9. Sh. Tsering Wangyal, S/o Tsering Punchok R/o Putsey Pa, Henasku, Kargil-194109 who has been appointed as Junior Assistant in the Pay level-4 (25500-81100) is posted as Judicial Clerk in the office of District Magistrate, Kargil against the available vacancy.
10. Ms. Tsering Dolker, D/o Tsering Morup R/o Diggar Nubra, Leh-194401 who has been appointed as Junior Assistant in the Pay level-4 (25500-81100) is posted as Civil Clerk in the Court of Munsiff, Nobra against the available vacancy.
11. Ms. Zebun Nissa, D/o Zamin Abbass R/o Chuchot Yokuna, Leh-194101 who has been appointed as Junior Assistant in the Pay level-4 (25500-81100) is posted as Copyist in the Court of Pr. District & sessions Judge, Leh vice Shri Arun Kumar.
12. Ms. Saiman Shreen, D/o Ghulam Nabi R/o Saiman Guest House, Malpak Zangsti, Leh-194101 who has been appointed as Junior Assistant in the Pay level-4 (25500-81100) is posted as Civil Clerk in the Court of Special Mobile Magistrate Court (Sub Judge Level), Leh against the available vacancy.

13. Sh. Phuntsog Angchuk, S/o Tundup Dmjay R/o House Name Skyangpa, Nyarchung Thiksay, Leh-194201 who has been appointed as Junior Assistant in the Pay level-4 (25500-81100) is posted as Receipt & Dispatch Clerk in the Court of Pr. District & Sessions Judge, Leh against the available vacancy.
14. Sh. Ab Majid Bhat, S/o Gh Mohd Bhat R/o Matayan Drass, Kargil-194102 who has been appointed as Junior Assistant in the Pay level-4 (25500-81100) is posted as Copyist in the Court of Addl. Special Mobile Magistrate, Drass vice. Shri Mulkh Raj.
15. Sh. Balwinder Kumar, Criminal Clerk in the Court of Munsiff, Sankoo is transferred and posted as Copyist in the Court of 4th Addl. District & Sessions Judge, Srinagar against the available vacancy. However, the official is attached in office of Pr. Secretary to Hon'ble the Chief Justice till further orders.
16. Shri Arun Kumar, Copyist in the Court of Pr. District & sessions Judge, Leh may be transferred and posted as Copyist in the Court of 3rd Addl. District & Sessions Judge, Srinagar against the available vacancy. However, the official is attached in office of Pr. Secretary to Hon'ble the Chief Justice till further orders.
17. Sh. Mukh Raj, Copyist in the Court of Addl Special Mobile Magistrate, Drass may be transferred and posted as Copyist in the Court of City Judge, Srinagar against the available vacancy. However, the official is attached in office of Pr. Secretary to Hon'ble the Chief Justice till further orders.

Note:-

- i. ***Sh. Imtiyaz Ali, S/o- Mohd Mussa R/o- Chanchik, Kargil-194103, was appointed as Junior Assistant against the ALC category vide High Court Order No.480/2024/Psy dated 24.04.2024, but he failed to produce ALC category certificate as reported by Pr. District & Sessions Judge, Kargil, so his appointment against the post of Junior Assistant in the said category is treated as cancelled. The process has been initiated to appoint the eligible candidate against him and necessary orders will be issued shortly.***
- ii. ***All the new appointees are directed to join their place of postings within a period of 15 days from the date of receipt of this Order. In case any appointee fails to join within the stipulated period in that event his/her appointment shall be deemed to have been cancelled without any further notice.***
- iii. ***All the Presiding Officers, before whom the new appointees have to join, are directed to check all testimonials of new appointees and get them verified from the concerned issuing authorities.***
- iv. ***In case the candidate fails to produce requisite qualification and category certificate, the appointment of such candidates shall be deemed to be cancelled ab-initio.***
- v. ***All the Presiding Officers, before whom the new appointees have to join, are directed to get the character and antecedents of the new appointees verified from the Competent Officer of the CID, UT of Ladakh.***
- vi. ***The new appointees are directed to give an undertaking before the Presiding Officer at the time of their joining in the shape of affidavit duly attested by the Judicial Magistrate 1st Class to the effect that in case any adverse report about his/her character and antecedents is received from the Competent Officer of the CID, UT of Ladakh in that event his/her appointment shall be deemed to be cancelled ab-initio and shall have no claim on his/her appointment.***
- vii. ***The salary of the new appointees shall not be drawn unless a satisfactory report in respect of (ii), (iii) & (iv) above is received by the concerned Presiding Officer.***
- viii. ***Ld. Pr. District & Sessions Judges shall ensure that transferees are relieved within 10 days from the date of issuance of this Order and shall report compliance after which they shall be deemed to have been relieved.***

By Order.


(M.K. Sharma)

**Principal Secretary to
Hon'ble the Chief Justice**

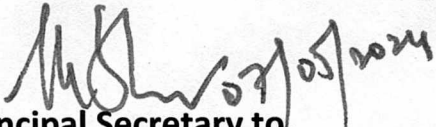
No: 756-63/Psy-642

Dated: 07/05/2024

Copy to:

1. Registrar General, High Court of J&K and Ladakh.
2. Registrar Vigilance, High Court of J&K and Ladakh.
..... for information.

3. Pr. District & Sessions Judge, Leh/Kargil.
4. Presiding Officers of all the concerned Courts.
..... for information and necessary action.
5. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Srinagar for uploading the same on High Court website.
6. Incharge, Librarian, High Court of J&K and Ladakh, Jammu/Srinagar for keeping record of the same.
7. Copy to Mr/Mrs. _____ for information and necessary compliance.
8. Order file.


Principal Secretary to
Hon'ble the Chief Justice